

**Kamla Seed Oil**

1466. **Shri P. K. Deo:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether production of Kamla Seed Oil can be taken up on a commercial scale as a result of research carried out at the National Chemical Laboratory, Poona;

(b) the finances that will be required to set up an industry for its production; and

(c) whether any application for licence has been received for its production in the country or whether Government want to produce it in the Public Sector?

**The Minister of Industry (Shri Manubhai Shah):** (a) A process for the extraction of Kamla seed oil, which is present to the extent of about 30 per cent. in the seed, has been worked out on a large laboratory scale in the National Chemical Laboratory, Poona. Before the process can be carried out on a commercial scale, it will be necessary to do pilot plant work on the process carried out. The possibility of manufacture of Kamla seed oil on a commercial scale can therefore be considered only after the pilot plant work is completed.

(b) The estimate of the finance required for the commercial exploitation of the process can only be given after the completion of the pilot plant work on the process.

(c) No application for a licence for the production of this oil has been received. There is also no proposal to manufacture this item in the public sector.

**Denaturants for Alcohol**

1467. **Shri P. K. Deo:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether production of Denaturants for Alcohol from Neem Oil can be taken up on a commercial scale as a result of research carried out at the National Chemical Laboratory, Poona:

(b) the finances that will be required to set up an industry for its production; and

(c) whether any application for licence has been received for its production in the country or whether Government want to produce it in the Public Sector?

**The Minister of Industry (Shri Manubhai Shah):** (a) and (b). The National Chemical Laboratory, Poona, has developed a new denaturant for alcohol, which is a mixture of total neem bitters and pyronimin—a liquid obtained by pyrolysis of neem oil. The suitability of the mixture has been approved by the Central Revenue Control Laboratories, Government of India. At present neem oil is not available in appreciable commercial quantities, at an economic price which is a pre-requisite for successful exploitation of the process mentioned above.

The possibilities of commercial exploitation of the process are being explored by the National Research and Development Corporation. It is too early to assess the finances that will be required for its production.

(c) No application has been received to set up the industry in the Private Sector. There is also no such proposal in the Public Sector.

**Bricks and Block Making Machines**

1468. **Shri P. K. Deo:** Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of Bricks and Block Making Machines imported into India in the years 1958-59 and 1959-60 so far and the amount of foreign exchange involved.

(b) how they are used in the country;

(c) whether indigenous production of the Bricks and Block Making Machines can be taken up on a commercial scale as a result of research carried out in the Central Building Research Institute, Roorkee;